

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3881  
ANSWERED ON:16.12.2014  
CONSTRUCTION OF SLUICE GATES  
Ray Shri Bishnu Pada

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the details of area affected due to ingress of water due to Tsunami which struck on 26.12.2004 and the area protected/reclaimed in Andaman and Nicobar Islands so far;
- (b) whether the construction of sluice gates in Tsunami affected areas are still pending;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether many representations have been received from the local member of Parliament in this regard;
- (e) is so, the details thereof and the follow up action taken by the Government; and
- (f) the time by which sluice gates are likely to constructed?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) The details of area affected due to ingress of water due to tsunami which struck on 26.12.2004 and the area protected/ reclaimed in Andaman and Nicobar Islands so far, are given below:-

Area    Affected area (in ha.)    Reclaimed area (in ha.)

South Andaman	388.18	314.10
Little Andaman	117.00	117.00
Rangat	73.00	73.00
Mayabunder	46.00	46.00
Diglipur	70.20	70.20
Car Nicobar	968.00	968.00
Kamorta	1013.66	934.57
Teressa	813.80	776.12
Katchal	1297.25	923.33
Campbell Bay	546.84	175.57
Total	5333.93	4397.89

(b)&(c): Yes Madam. Construction of Dykes with Sluice gate at Mithakhari, Namunagar Mathura-Brindaban is being carried out by the Andaman Public Works Department (APWD).

The Zilla Parishad, South Andaman had already completed the construction of dykes wherein construction of sluice gate is pending at Lal Pahad, Mawadera, Herbertabad Port Mout, Dundas Point, Mithakhari, Kalapathar, Garacharama, Jodakilan, Chidiyatapu, Ograbranj, Chouldari, Temple Meyo and Anda Bera. An amount of Rs. 6.23 Crores in respect of construction of sluice gates in the above locations have been demanded by the Zilla Parishad, South Andaman from the A&N Administration. The transfer of required fund is under process.

(d)&(e): The UT Administration has informed that a representation dated 28.07.2014 addressed to Lt. Governor, Andaman & Nicobar Islands regarding transfer of un-utilized fund amounting to Rs. 20.00 crore (Approx.) lying with the Agriculture Department and Zilla Parishad, to undertake the work of construction of sluice gates by APWD on priority basis has been received.

In this regard, a decision was taken in a meeting held on 8/10/2014 by the Lt. Governor, A&N Islands that the sluice gate will be constructed by the same agency who had constructed the dykes.

Accordingly, the transfer of funds to Zilla Prishad for construction of sluice gates is under process.

(f) The transfer of fund to the executing agency i.e. Zilla Parishad, south Andaman is under process and necessary codal formalities are to be followed. Therefore, at this stage, time line for completion of the project can not be determined.